

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 1221
ANSWERED ON SATURDAY, SEPTEMBER 19, 2020
[BHADRAPADA 28, 1942 (SAKA)]**

COMPLIANCE OF CAR

QUESTION

1221. SHRI K. NAVASKANI:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

- (a) the number of companies that filed the voluntary Companies Affirmation of Readiness to COVID-19 (CAR) Form;**
- (b) whether the Government has data of the above companies that failed to adhere to the safety standards; and**
- (c) if so, the details thereof along with the corrective steps taken by the Government in this regard?**

ANSWER

**THE MINISTER OF STATE FOR FINANCE
AND CORPORATE AFFAIRS**

(SHRI ANURAG SINGH THAKUR)

वित्त एवं कॉरपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अनुराग सिंह ठाकुर)

(a) to (c): The Ministry deployed CAR (Companies Affirmation of Readiness towards COVID-19) Form as a confidence building measure to assess the readiness of the companies & Limited Liability Partnership (LLPs) to deal with COVID-19 threat in India. 207429 companies & LLPs filed this form. It was purely voluntary as part of contribution of Corporates towards joining the movement to fight against the spread of the disease and as such no penalty or enforcement action was applicable.

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